

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s Alfa People IT Services Private Limited.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Alfapeople IT Services Pvt. Ltd.,
2.	Date of incorporation of corporate debtor	06-04- 2015
3.	Authority under which corporate debtor is incorporated / registered	Indian Companies Act 2013 RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900KA2015PTC079675
5.	Address of the registered office and principal office (if any) of corporate debtor	C/o Regus, NO 26/1, 2nd Floor, IBIS Hotel, Hosur Road, Bommanahalli, Bangalore - 560068
6.	Insolvency commencement date in respect of corporate debtor	05-02-2020 (IA 136/2020 order received on 21-05-2020)
7.	Estimated date of closure of insolvency resolution process	03-08-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Surender Devasani IBBI/IPA-001/IP-P00775/2017-2018/11348
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1436, Anasuya Nilaya, 2 nd Floor, 8 th Cross, 10 th Main, BTM 2 nd Stage, Bengaluru- 560076. surenderdevasani@gmail.com Mob No.99726 35711
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Surender Devasani #50, Ground Floor, Millennium Towers, Queens Road, Bengaluru-560051 surenderdevasani@gmail.com
11.	Last date for submission of claims	05-06-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in Not applicable.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s Alfa People IT Services Private Limited., on 05-02-2020.

The creditors of M/s Alfa People Services Private Limited., are hereby called upon to submit their claims with proof on or before 05-06-2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :


(Surender Devasani)

Date: 21-05-2020

Place : Bengaluru